

# LOK SABHA DEBATES

## LOK SABHA

Thursday, March 26, 1998/Chaitra 5,  
1920 (Saka)

The Lok Sabha met at  
Eleven of the Clock.

[MR. SPEAKER in the Chair]

[Translation]

SHRI MOHAN SINGH (Deoria) : Mr. Speaker, Sir, I want to raise a serious question, with your permission.

[English]

MR. SPEAKER : I will call you after some time.

The Secretary-General may call out the names of Members who have not yet taken the oath.

11.01 hrs.

### MEMBER SWORN

Shri K.H. Muniyappa (Kolar)

11.02 hrs.

### INTRODUCTION OF MINISTERS

[English]

MR. SPEAKER : The Prime Minister may now introduce the Ministers.

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE) : Mr. Speaker, Sir, with your permission, I wish to introduce to you and through you to the august House, my colleagues who could not be introduced yesterday.

*Cabinet Minister*

Shri Ramakrishna— Minister of Commerce  
Hegde

*Ministers of State*

Shri R.K. Kumar — Minister of State in the  
Ministry of Finance with  
additional charge of  
Parliamentary Affairs

Shri Som Pal — Minister of State in the  
Ministry of Agriculture

11.04 hrs.

### RE : NOTICE OF BREACH OF PRIVILEGE

[English]

MR. SPEAKER : What is your point?

SHRI ARIF MOHAMMAD KHAN (Bahraich) : Mr. Speaker, Sir, I have given notice under Rule 222 and 223 of the Rules of Procedure and Conduct of Business in Lok Sabha for raising a question of breach of privilege of the Members of my party, including myself, in Lok Sabha.

Sir, as you are aware, after the results of the Elections to the 12th Lok Sabha were announced and the B.J.P. emerged as the single largest party, the Leader of the B.J.P. Parliamentary party was invited by the President and was asked to give letters of support of the supporting parties. As you may recall, initially he could give letters of support of only about a little more than 240 Members ... (Interruptions) I have been allowed by the hon. Speaker, This is very important... (Interruptions)

SHRI SATYA PAL JAIN (Chandigarh) : Mr. Speaker, Sir, the conduct of the President cannot be discussed in this House... (Interruptions)

[Translation]

SHRI KANTI LAL BHURIA (Jhabua) : Mr. Speaker, Sir, have you permitted Shri Arif Mohammad Khan... (Interruptions) I

SHRI RAM DAS ATHAWALE (Mumbai-North-Central) : Mr. Speaker, Sir, what is all this happening?... (Interruptions)

[English]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAM NAIK) : Mr. Speaker, Sir, I am on a point of order.

DR. SUBRAMANIAN SWAMY (Madurai) : Mr. Speaker, Sir, a Minister cannot raise a point of order.

[Translation]

SHRI KANTI LAL BHURIA : Mr. Speaker, Sir, stop him... (Interruptions) ask him to sit down ... (Interruptions). Have you allowed him to speak?

[English]

SHRI ARIF MOHAMMAD KHAN : Sir, I may be allowed to complete my submission... (Interruptions)

MR. SPEAKER : Please sit down.

... (Interruptions)